

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.08.2020 (MONDAY)**

**COURT – III**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 194 of 2020	Sunil S. Kakkad Vs. Atrium Infocomm Pvt. Ltd & Anr.	Rajendra Beniwal	Mukul Lather

**10:35 AM**

**VIRTUAL MODE**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 121 of 2020	Pankaj Kumar Mishra Vs. Registrar of Companies, Mumbai & Anr.	Saurabh Agrawal	
<b>2.</b>	Comp. App. (AT) No. 122 of 2020	Arul Muthu Kumaaru Samy Ex-Shareholder of Chikara Eco Ventures Ltd. Vs. Registrar of Companies	K .S. Mahadevan	

## **For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) No. 92 of 2020	QVC Exports Pvt. Ltd. & Ors. Vs. Cosmic Ferro Alloys Ltd. & Ors.  <b>With</b>	Namrata Basu	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Naresh Baloda-R9
<b>4.</b>	Comp. App. (AT) No. 93 of 2020	Neha Singh Chouhan Vs. Cosmic Ferro Alloys Ltd. & Ors.	Nipun Katyal	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Nipun Katyal-R9

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**